

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00424/2018**

Jabalpur, this Tuesday, the 14<sup>th</sup> day of August, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Monika Kahar, D/o Late Shri Omkar, aged about 22 years, R/o 351/2, Loko Talaiya, Civil Lines, Jabalpur District Jabalpur (M.P.) 482001 **-Applicant**

**(By Advocate – None)**

**V e r s u s**

1. Union of India through its Secretary, Ministry of Railway, Rail Bhawan, New Delhi 110011.
2. The General Manager, Western Central Railway, Jabalpur Zone Jabalpur (M.P.) 482001.
3. The Divisional Railway Manager, Western Central Railway, Jabalpur Division Jabalpur (M.P.).
4. The Section Engineer (PWAY) (YARD) Western Central Railway Jabalpur (M.P.) 482001.
5. Smt. Sunita Kahar, Wd/o Omkar Prasad Kahar, R/o-Loko Talaiya, Civil Line, Jabalpur (M.P.) 482001 **-Respondents**

**(By Advocate – Shri A.S. Raizada)**

**ORDER (O R A L)**

**By Navin Tandon, AM.**

None for the applicant. Even on second call, nobody appeared for the applicant.

2. It is seen that for the last two occasions also, i.e. 02.05.2018 and 06.07.2018, nobody had appeared for the

applicant. Thus, it appears that the applicant has lost interest in prosecuting this matter anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-